

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2961
ANSWERED ON:11.08.2010
CLEARANCE TO COAL PROJECTS
Ram Shri Purnmasi

Will the Minister of COAL be pleased to state:

- (a) whether the implementation of large number of coal projects have been delayed for want of environmental clearance;
- (b) if so, the reasons and the details thereof;
- (c) the affect of the delay in clearance from forest and environment on the coal production;
- (d) whether the Ministry has taken up the matter with the concerned State Governments in this regard;and
- (e) if so, the outcome thereof?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL & MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) & (b): No, Sir. However, 63 projects of Coal India Limited (CIL) are awaiting Environmental Clearance at different levels.

(c): The production envisaged from the projects awaiting forestry clearance is about 181.79 Million Tonnes and from the projects awaiting environment clearance is 135 Million Tonnes in the terminal year i.e. 2011-12 of the XI Five Year Plan. Further delay in forest and environment clearance for these projects will have an adverse impact on the future coal production.

(d) & (e): Getting Environmental Clearance is a continuous and ongoing process and issues related to delays are addressed by the coal companies with the concerned authorities. Ministry of Coal has also taken up the matter with the Ministry of Environment & Forests and the State Governments whenever required.